Central Administrative Tribunal Principal Bench

OA No.3720/2013

New Delhi, this the 21st day of November, 2016

Hon'ble Mr. V.N. Gaur, Member (A)

Shri J.B. Bhatia, S/o Late Shri Ramotar Bhatia, 7/24-A, Moti Nagar, Delhi.

...applicant

(None)

Versus

- North Delhi Municipal Corporation, (through its Commissioner), Dr. S.P. Mukherjee Civic Centre, J.L. Marg, New Delhi.
- The Commissioner, North Delhi Municipal Corporation, Dr. S.P. Mukherjee Civic Centre, 4th Floor, J.L. Marg, New Delhi.
- Director (Personnel),
 North Delhi Municipal Corporation,
 Dr. S.P. Mukherjee Civic Centre, 4th Floor,
 J.L. Marg,
 New Delhi.
- The Additional Commissioner (Estt.), North Delhi Municipal Corporation, Central Establishment Department, Dr. S.P. Mukherjee Civil Centre, 13th Floor, J.L. Marg, New Delhi.

...respondents

(By Advocate : Shri L.C. Rajput)

ORDER (ORAL)

On 03.11.2015, 12.01.2016, 05.05.2016, 31.05.2016, 20.07.2016, 06.10.2016 and again today there is no representation on behalf of the applicant even on the revised call. It seems that the applicant has lost interest in prosecuting his case further. Accordingly, the OA is dismissed in default and for non prosecution.

(V.N. Gaur) Member (A)

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